

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 104
New IA-1682/2024
In
IB-34(ND)/2020

IN THE MATTER OF:

Amit Singla.

.... Petitioner/Applicant

Vs.

Indiglobal Tradelinks Pvt Ltd.

.... Respondent

Order under Section 9 of the IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :

For Respondent :

ORDER

New IA-1682/2024

This application has been filed seeking the following prayers:

- a. Allow the present application by ordering an independent, impartial and extensive forensic audit of the Corporate Debtor, either by the Serious Fraud Investigation Office (SFIO) or an Independent Committee formed by the Ministry of Corporate Affairs;*
- b. Pass the order directing the Insolvency and Bankruptcy Board of India (IBBI) to initiate investigation into the manner in which the RP has discharged his duties in the present matter;*
- c. Pass any other or further order(s) as this Hon'ble Tribunal deem fit and proper in the interest of justice.*

It is submitted by the Ld. Counsel appearing for the Applicant that pursuant to the liberty granted by this Adjudicating Authority vide order dated 28.02.2024 in IA-5929/2022, the present

application has been filed seeking a direction for conducting forensic audit of the Corporate Debtor either by the Serious Fraud Investigation Office (SFIO) or an Independent Committee formed by the Ministry of Corporate Affairs.

It is stated that the present application has been filed by 47.7% voting of the CoC Members who are the Operational Creditors.

In view of the facts and circumstances of the case, we deem it appropriate that the Applicant should at the first instance place this proposal before the CoC Members to enable them to consider the same and take a view.

In view of the above, at this stage, we are not considering this case on merit

IA disposed of.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)